

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619
JODHPUR

ORDER SHEET

COURT NO. : 1

15/11/2018

O.A./290/286/2013

PABUDAN SINGH
 -V/S-
 M/O RAILWAYS

ITEM NO:50

FOR APPLICANTS(S) Adv. : None present

FOR RESPONDENTS(S) Adv.: Mr. Darshan Jain proxy for Mr. Vinay Jain

Notes of The Registry	Order of The Tribunal
	<p>Case called twice.</p> <p>None present for the applicant.</p> <p>It is seen that on earlier several occasions also, none was present on behalf of the applicant. It appears that the applicant has lost interest to pursue the matter. Accordingly, the OA is dismissed in default for non-prosecution.</p> <p style="text-align: center;">(HINA P. SHAH) MEMBER (J)</p> <p style="text-align: right;">(A MUKHOPADHAYA) MEMBER (A)</p> <p style="text-align: center;">rss</p>